

Encouragement to bio-gas and other renewable energy sources

873. SHRI K. RAHMAN KHAN: Will the Minister of NEW AND RENEWABLE ENERGY be pleased to state:

(a) whether there is any policy to encourage people from the remote and rural areas to produce bio-gas and other renewable energy for cooking, heating and other purposes;

(b) if so, whether Government is extending any financial or infrastructural assistance to such people; and

(c) if so, a list of the schemes and assistance that Government is providing to the people of rural and remote areas for production of bio-gas?

THE MINISTER OF STATE OF THE MINISTRY OF NEW AND RENEWABLE ENERGY (SHRI PIYUSH GOYAL): (a) Yes, Sir. The Ministry of New and Renewable Energy (MNRE) is implementing programmes such as National Biogas and Manure Management Programme (NBMMP), Biogas Power (off-grid) Generation Programme (BPGP), Biomass Gasifier Programme, Unnat Chulha Abhiyan (UCA) Programme, and Solar Home Lighting Systems to meet cooking, heating, lighting and small power and thermal energy needs for the people of remote and rural areas of the country.

(b) Central Financial Assistance (CFA) is being provided under the NBMMP, which ranges from ₹5,500/- to ₹ 17,000/- per biogas plant as per the size of biogas plant which also depends upon the region & category of beneficiary. Under the BPGP, CFA is provided ranging from ₹ 15,000/- to ₹40,000/- per kw depending upon the capacity of biogas plant and use of biogas; under the UCA programme, CFA is provided to the beneficiaries ranging from ₹300/- to ₹4,000/-per cook stove depending upon type and user category of the improved Biomass Cook stove that is households and community. Under Biomass Gasifier Programme, CFA is being provided ranging from ₹ 2,500 to ₹ 15,000 per kilowatt depending upon its use and applications.

(c) Under the National Biogas and Manure Management Programme (NBMMP), family type biogas plants are set up for individual households to provide biogas as clean fuel for cooking to the people of rural and remote areas. The details of the Central Financial Assistance being provided under the NBMMP is given in the Statement-I (See below). Under Biogas Power Generation (off-grid) Programme (BPGP), biogas plants for decentralized power generation in the capacity range of 25 M3 to 2500 M3

for meeting thermal and electrical energy needs in rural areas are set up based on the availability of waste such as cattle dung, waste from forestry, rural based industries, kitchen waste etc. The details of the Central Financial Assistance provided under BPGP is given in the Statement-II.

Statement-I

The details of Central Finance Assistance/Subsidy being provided by the Government for setting up of family type biogas plants under National Biogas and Manure Management Programme (NBMMP) in the country (as of the Twelfth Five Year Plan)

Sl. No.	Particulars of Central Financial Assistance (CFA) & States / Regions and Categories	Family Type Biogas Plants under NBMMP (1 to 6 cubic metre capacity per day)	
		1 Cubic Metre	2-6 Cubic Metre
		Central Subsidy Rates Applicable (in ₹)	
1.	NER States, Sikkim (except plain areas of Assam) and including SC and ST Categories of NE Region States.	15,000	17,000
2.	Plain areas of Assam.	10,000	11,000
3.	Jammu and Kashmir, Himachal Pradesh, Uttarakhand, Niligiri of Tamil Nadu, Sadar Kurseong & Kalimpong Sub-Divisions of Darjeeling, Sunderbans (W.B.) and Andaman and Nicobar Islands.	7,000	11,000
4.	Scheduled Castes / Scheduled Tribes of all States other than NE Region States including Sikkim and other Hilly States / regions as given in SI. No.3 above.	7,000	11,000
5.	All Others	5,500	9,000

Statement-II

Subsidy pattern for setting up Biogas based Power Generation Systems under the Biogas Power (Off-grid) Programme

Power generating capacity	Biogas plant capacity	Requirement of DPR	CFA/subsidy limited to the following ceiling or 40% of the cost of the system whichever is less		Administrative Charges to State Nodal Departments / Agencies/ BDTCs for providing technical, supervision, training support and submission of project completion and monitoring report of successful operation	
			Power Generation	Thermal applications	Power Generation	Thermal applications
3-20kW	25 M ³ to 85 M ³	No DPR required	₹40,000/-(Rupees Forty thousand only)per kW	₹20,000/- (Rupees Twenty thousand only) per kWeq	10% of the CFA	5% of the CFA
>20kW up to 100kW	Any combination of above plants or approved alternate capacity/design	DPR required	₹35,000/-(Rupees Thirty five thousand only) per kW	₹17,500/-(Rupees Seventeen thousand and five hundred only) per kWeq	₹ 1,00,000/-	₹ 50,000/-
>100kW up to 250 kW	Any combination of above plants or approved alternate capacity/design	DPR required	₹30,000/-(Rupees Thirty thousand only) per kW	₹ 15,000/-(Rupees Fifteen thousand only) per kWeq	₹1,50,000/-	₹75,000/-

Written Answers to

[24 July, 2017]

Unstarred Questions

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